

Name of the corporate debtor: Empress Infra Projects Private Limited
 Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]
 List of creditors as on: 02-01-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Bank of Baroda	24-11-2025	5,20,21,382.84	5,20,21,382.84	Secured	4,75,00,000	4,75,00,000*	No	17.06	NIL	NIL	NIL	NIL	NA

*Personal Guarantee by Mr. Manish Choudhary, Late Shri Dhiraj Singh and Mr. Sudhir Kumar Garg


 SUDHANSU GUPTA
 INSOLVENCY
 PROFESSIONAL
 IIA-002/IP-N00216/2017-18/10668